

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:436

ANSWERED ON:22.02.2006

INDIANS KILLED IN HAJ STAMPEDE

Chowdhury Shri Adhir Ranjan;Kharventhan Shri Salarapatty Kuppusamy;Murmu Shri Hemlal;Owaisi Shri Asaduddin;Patle Shri Shishupal Natthu;Rawat Shri Ashok Kumar;Reddy Shri Mekapati Rajamohan;Singh Kunwar Rewati Raman;Singh Shri Uday;Yadav Shri Kailash Nath Singh

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether there was an incident of stampede at Mina in Saudi Arabia during Haj stoning rituals;
- (b) if so, whether many Indians were killed during this incident;
- (c) if so, the details thereof and the total number of Indians killed;
- (d) whether any compensation has been paid to the next of kin of the deceased persons;
- (e) if so, the details thereof and if not, the reasons therefor;
- (f) whether arrangements for Indians Hajis were not up to the mark from the Indian consulate side;
- (g) if so, the reasons therefor; and
- (h) the steps taken or being taken to provide adequate amenities during Haj pilgrimage?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

(a) (b) & (c) Yes. A stampede took place at around 1400 hrs in Mina in Saudi Arabia on 12th January, 2006 during which 62 Indians were killed. The details of the deceased Indians are given in Annexure I.

(d) & (e) The next of kin of such deceased persons who performed Haj through the Haj Committee of India are entitled to compensation under the Group Accident Compensation Scheme of the Haj Committee of India. The details of the scheme are given in Annexure II.

(f) No.

(g) Does not arise.

(h) The Government continuously strives to improve and enhance amenities for Indian Haj pilgrims. For Haj 2006, a high level Government delegation led by the Minister of State for External Affairs, Shri E. Ahamed, had detailed discussions with Saudi authorities in May 2005 and August 2005 and accordingly concluded agreements on Haj 2006 arrangements. The details of measures taken to provide better facilities to Haj pilgrims during Haj 2006 are given in Annexure III. Over and above the facilities and arrangements mentioned in details in Annexure-III, Khadim-ul-Hujjaj also were increased from one per 500 Hajis to one per 300 Hajis to be in attendance in the Haj 2006.

Annexure III

GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

Measures taken to provide better facilities to Haj pilgrims during Haj 2006 - Referred to in part (h) of the answer of the Lok Sabha Unstarred Question No. 436 to be Answered on 22.2.2006

1.Air Operations:- As in the previous years, Air India/Indian Airlines and Saudi Arabian Airlines were entrusted with the responsibility

of transporting Haj Committee pilgrims from 15 embarkation points in India to Saudi Arabia and back.

2. Accommodation in Makkah:- Accommodation in Makkah has been provided, as before, in buildings with lifts and space-norms as prescribed.

3. Mina stay:- Discussions were held with the South Asian Moassassa to ensure that a greater number of pilgrims are accommodated nearer the Jamarat in Mina.

4. Communication facilities to pilgrims:- Arrangements were made to provide communication facilities to pilgrims whereby pilgrims could communicate with their relatives, through internet.

5. Supply of Zam Zam:- 10 ltrs of Zam Zam has been provided to all Haj Committee pilgrims on arrival at airports in India.

6. Identification stickers to pilgrims:- To enable easy identification of pilgrims, stickers with Indian flags were provided to each pilgrim. The stickers, for the first time, also included basic health details of the pilgrim.

7. Welfare of pilgrims:- One hospital and 11 branch dispensaries-cum-Haj offices in Makkah, one main Dispensary and 4 branch dispensaries-cum-Haj offices in Madinah and dispensaries at airports, Mina and Arafat were set up by Consulate General of India, Jeddah to provide round the clock medical assistance to the pilgrims for which medicines and equipment worth Rs.1.10 crores were supplied for India. The number of Doctors and Paramedical staff deployed for Haj 2006 was increased from 107 Doctors and 125 Paramedical staff in Haj 2005 to 135 Doctors and 145 Paramedical staff in Haj 2006. Similarly, the number of Assistant Haj Officers and Haj Assistants was increased from 47 and 137 to 51 and 171 respectively. For the first time, three senior level officers were deputed as Coordinators to bring in further improvement and efficiency in Haj arrangements. The number of Khadim-ul-Hujjaj deputed by various State Haj Committees was also increased.

8. Registration of private tour operators:- The system of registration of private tour operators which commenced in 2003 was further strengthened for Haj 2006 with the involvement, for the first time, of various State Haj Committees also.

Annexure II
GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

Details of the Group Accident Compensation Scheme referred to in part (d) and (e) of the answer of the Lok Sabha Unstarred Question No. 436 to be Answered on 22.2.2006

- 1) Death due to Accident/Fire/Stampede/Subversive Activity,
- 2) Personal Accident-Permanent Total/Partial Disablement,
- 3) Loss of Cash;
- 4) Loss of Baggage; and
- 5) Repatriation of wheel chair/stretchers cases of ailing Pilgrims back to India.

The compensation cover commences with the landing of Pilgrims in the Kingdom of Saudi Arabia and ceases to operate once the Pilgrims leaves the Kingdom. The period of coverage would be 45 days. The maximum compensation cover under each Section is as under:

1) Death due to Accident/Fire/Stampede/Subversive Activity

- a) Pilgrims up to 60 years Rs. 3,00,000/-
- b) Pilgrims from 60 to 65 years Rs. 2,00,000/-
- c) Pilgrims above 65 years Rs. 1,00,000/-
- d) Children up to 15 years Rs. 1,00,000/-

2) Personal Accident-Permanent Total/Partial Disablement

a) Loss of Two Limbs/Two Eyes in
Accident/Fire/Stampede/Subversive Activity : 100%

b) Loss of One Limb/One Eye in
Accident/Fire/Stampede/Subversive Activity : 50%

c) Permanent Total Disablement : 100%

d) Permanent Partial Disablement : 1% to 50%

e) In Patient Treatment expenses incurred in
Recognized Hospitals, for not less than : Subject to a maximum
24 hours. of SR.5,000/-

3) Loss of Cash (500 cases only)

Cover for actual loss of cash is as under:

i) If loss occurs during first 10 days of
Stay in Saudi Arabia : Up to SR.4,000/-

ii) If loss occurs during the 11th day to 20th day of
Stay in Saudi Arabia : Up to SR.3,000/-

iii) If loss occurs during the 21st day to 45th day of
Stay in Saudi Arabia Up to SR.2,100/-

4) Loss of Baggage (500 cases only) : Actual loss subject to a
maximum of SR. 500/-

Annexure I GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

Statement referred in part (c) of the answer of the Lok Sabha Unstarred Question No. 436 to be Answered on 22.2.2006

HAJ - 2006

(Table showing pilgrims deceased in the Mina Stampede on 12.01.2006)

Total Casualties - 62

	MALE	FEMALE	TOTAL
Haj Committee of India	20	26	46
Private Tour Operators	6	4	10
Others	5	1	6
Total	31	31	62

I) Pilgrims from Haj Committee of India

S1 Name (Father`s / Passport / Cover No. Age District Maktab No
.No. Husband`s name) (in / State
years)

1 Sabiran W/o Mohammad Sahreef 3930 / UP-1111-5 57 Sultanpur / 45
Bano Uttar Pradesh

2 Akhtarnul
Nisha D/o Mohd Habib Ali 3931 / UP-1111-5 45 Sultanpur / 45
Uttar Pradesh

3 Mohammad S/o Gulam Rasoo 13929 / UP-1111-5 60 Sultanpur /
Shareef Uttar Pradesh 45

4 Mohammed S/o Mohammed Shafi 3932 UP-1111-5 63 Sultanpur
Shabeer Uttar Pradesh 45

5 Zainab W/o Mohd Shabbeer 3933 UP-1111-5 62 Sultanpur
Khatoon Uttar Pradesh 45

6 Raushan Jahan W/o Altafur Rahman 5558 / UP-1616-2 41 Varanasi /
Uttar Pradesh 45

7 Zaibunnisa W/o Mohd Shafi Shah 48365 MH-481-5 48 Dhule /
Maharashtra 19

8 Mahmoodha Bee W/o Moosa Shah 48366 MH-481-5 19 Dhule /
Maharashtra 19

9 Fauzia W/o Meraj Ashraf 949 / UP-275-7 57 Lucknow /
Uttar Pradesh 41

10 Seerat Fatima W/o Mohd Abdul Salam 950 / UP-275-7 66 Lucknow /
Uttar Pradesh 41

11 Abeda Shakeel W/o Shakeel 953 UP-275-7 55 Lucknow /
Uttar Pradesh 41

12 Chowdhary Meraj S/o Khalil Ashraf 948 UP-275-7 62 Lucknow
Ashraf Uttar Pradesh 41

13 Kamal Ahmed S/o Ishtiaq Ahmed 951 UP-275-7 Lucknow
Uttar Pradesh 41

14 Khatoom Begum W/o Shabbir Ahmed 78318 / RJ-657-7 75 Jaipur /
Rajasthan 41

15 Sarfaraz Ahmed S/o Abdullah 3228 UP-908-2 58 Sultanpur /
Uttar Pradesh 45

16 Safrunnisa W/o Sarfaraz Ahmad 3229 UP-908-2 53 Sultanpur
Uttar Pradesh 45

17 Mohd Bahuddin S/o Mohd Mohiuddin 71245 AP-784-1 60 Hyderabad /
Andhra Pradesh 26

18 Ruksana Begum W/o Mohd Idrish 552 UP-159-4 55 Gorakhpur /
Uttar Pradesh 39

19 Mohd Idris S/o Sheikh Bafati 551 UP-159-4 59 Gorakhpur /
Uttar Pradesh 39

20 Moideen Kutty S/o Kunnah 93935 / KL-2268-6 63 Palakkad /
Kerala 32

21 Immerumma W/o Moideen Kutty 93934 KL-2268-6 62 Palakkad /
Kerala 32

22 Nisar Ahmed S/o Juman 6429 / UP-1871-4 34 Ambedkar Nagar /
Uttar Pradesh 41

23 Farzana Khatoon W/o Nisar Ahmed 6430 UP-1871-4 29 Ambedkar Nagar /
Uttar Pradesh 41

24 Rahisa Bano W/o Abdul Rashid 76616 RJ-200-6 53 Jaipur /
Rajasthan 39

25 Kachem Ali Sekh S/o Sekh Haran 23885 WB-753-6 71 South 24 /
Parganas /West 21

26 Jamshed Ali S/o Mohd Kabool 12840 UP-3980-2 54 Baghpat /
Uttar Pradesh 41

27 Haneefunnisa W/o Mohd Ibrahim 69792 AP-289-3 38 Hyderabad /
Begum Sharfi Andhra Pradesh 22

28 Zaheera Bee W/o Mohammed Abdul 69793 AP-289-3 53 Hyderabad
Khadeer Andhra Pradesh 22

29 Salma Begum W/o Pathan Hilal Khan 56536 MH-4223-7 65 Aurangabad /
Pathan Maharashtra 24

30 Mohd Abdul S/o Mohammed Ikhassim 69910 AP-330-3 56 Ranga Reddy /
Shukur Andhra Pradesh 29

31 Syed Yousuf S/o Syed Mustafa 56636 MH-4248-5 60 Parbhani /
Maharashtra 18

32 Nasim Bano W/o Syed Yousuf 56637 MH-4248-5 51 Parbhani /
Maharashtra 18

33 Azim Khan S/o Muneer Khan 107629 MP-1186-2 60 Jabalpur
Madhya Pradesh 24

34 Raseedan Bee W/o Azim Khan 107630 MP-1186-2 58 Jabalpur /
Madhya Pradesh 24

35 Kamrunnisa W/o Abdul Gafoor 105462 MP-960-8 58 Ujjain /
Madhya Pradesh 28

36 Aboobacker S/o Moyi 91755 KL-1600-4 55 Kozhikode /
Kerala 22

37 Mehraj Begum W/o Syed Aziz Hussain 72848 AP-1288-4 40 Hyderabad
Andhra Pradesh 28

38 Shammo W/o Maqsood 18555 UP-5465-2 50 Baghpat
Uttar Pradesh 41

39 Abdul Sattar S/o Abdur Rasheed 17116 UP-5045-5 69 Ghaziabad
Uttar Pradesh 18

40 Nazma Waheed W/o S.A. Waheed 7667 UP-2268-2 57 Kanpur
Uttar Pradesh 41

41 Feroz Bee W/o Raheem Khan 59114 CG-79-4 58 Durg
Chhattisgarh 31

42 Abdul Kareem S/o Abdul Raheem 2038 UP-576-4 80 Jaunpur
Uttar Pradesh 16

43 Mushtari W/o Sher Mohammed 3446 UP-971-2 51 Jaunpur
Khatoon Uttar Pradesh 39

44 Maqsood Ahmad S/o Sadiq Ahmad 108219 GQUP-314-1 60 Ghaziabad
Uttar Pradesh 27

45 Mohammed Rafi S/o Ghurhu 6572 UP-1914-1 60 Azamgarh
Uttar Pradesh 33
46 Sarwatullah S/o F.K. Khalid 103330 MP-277-3 60 Bhopal
Khan Madhya Pradesh 16

II) Pilgrims from Private Tour Operators

1 Sheerin Bano D/o Mohamed Rafiq F-5393077 16 ZamZam Tour
Ahmedabad
Gujarat 64
2 Malek Aslam S/o Ashraf Miya F-0258411 45 ZamZam Tour
Miya Ahmedabad
Gujarat 64
3 Ruksana Banu W/o Aslam Miya A-6484167 36 ZamZam Tour
Ahmedabad
Gujarat 64
4 Patel Rafiq S/o Patel Yakub Bhai Issa Bhai F-5393075 41 ZamZam Tour
Yakub Bhai Ahmedabad
Gujarat 64
5 Adam Ali Ismail Patel S/o Ali Ismail Patel F-1174955 68 Al-Hijaz
Tours, Bharuch
Masoomujarat
Masoomujarat
Gujarat 49
6 Hanifmahmad Adam Patel S/o Patel Adam Ali E-2815849 43 Al-Hijaz Masoom
Tours, Bharuch
Gujarat 49
7 Gulamhusein Yusuf S/o Bhaloda Yusuf Alli E-6748700 58 Al-Hijaz Masoom
Bhaloda Tours, Bharuch
Gujarat 49
8 Sarifa Gulamhusein W/o Gulamhusein Yusuf Bhaloda F-0649687 56 Al-Hijaz Masoom
Bhaloda Tours, Bharuch
Gujarat 49
9 Jaibunnisha Dawood W/o Dawood Ismail Londriwala E-7819398 41 Al-Hijaz Masoom
Londriwala Tours, Bharuch
Gujarat 49
10 Mohd Abbas S/o Mohd Ibrahim E-7571848 33 Multajeem Haj
Coop New Mumbai
Maharashtra 54

II) Others

1 Ibrahim Falidad Bihai Local Iqama Holder N.A. N.A. N.A.

2 Mongom Alamathil 2131719144 40 Malappuram
Sulaiman Kerala -
3 Md Alam Siddiqui E-6610207 /
2082493854 27 Allahabad /
Uttar Pradesh N.A.
4 Shaheda Begum E-0502648 45 Allahabad /
Uttar Pradesh N.A.
5 Mohd Salim Ahmed Riyadh
2174031696 29 Hyderabad
Andhra Pradesh N.A.
6 Kangadkadavan Hassan
S/o Rayin E-6565014 62 Valiyora
Kerala N.A.